

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 07-09-2022 This appeal was called on for hearing today.

For Appellant(s)

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Chirag Kumar, Adv.

For Respondent(s)

Mr. Garvesh Kabra, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

As per office report notice for alternative arrangement issued to Appellant No. 1(2) has been received back with postal remarks "addressee left". Since the appellant is unrepresented, the matter be processed for listing before the Hon'ble Judge in Chambers.

S.P.S. LALER
Registrar